Poverty Alleviation Programme

2836. SHRI R.K. ANAND : SHRI SANTOSH BAGRODIA: SHRI JHUMUK LAL BHENDIA :

Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state :

- (a) the details be the urban povery alleviation programmes under implementaiton;
- (b) the funds allocated to the States for implementation of such programmes;
- (c) whether Government have given priority to the backward regions of the country; and
- (d) if so, the details thereof and how these are different from the programmes in the other regions?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN POVERTY **ALLEVIATION** DEVELOPMENT AND (SHRI RADHAKRISHNAN): (a) Ministry of Urban Development and Poverty Alleviation has been implementing through the State Governments/Union Territories, a Centrally Sponsored Urban Poverty Alleviation Programme, namely Swarna Jayanti Shahari RozgarYojana (SJSRY) on all India basis, with effect from 01-12-1997, with a view to proyiding gainful employment to the urban unemployed or under-employed poor through, firstly, encouraging the setting up of self-employment ventures by those, who have studied upto 9th standard and secondly, by providing wage employment by utilising their labour for construction of socially and economically useful public assets. The scheme is funded in the ratio of 75:25 between the Centre and the States.

- (b) Satement showing tentative allocation of the Central funds to the States/Union Territories under SJSRY during the current financial year is enclosed (Seebelow).
- (c) and (d) SJSRY is being implemented to benefit the urban population below poverty line all over the country.

Statement

State-wise Tentative Allocatfan of Central Funds udner Swarna Jayanti Shahari Rozgar Yojana (SJSRY) for the year 2003-04.

(Rupees in lakhs) S. No. Name of the States/UTs Allocation Andhra Pradesh 790.19 1. 2. Arunachal Pradesh 53.63 Assam 506.43 3. 4. Bihar 425.38 5. Chhattisgarh 235.88 6. Goa 7.66 7. Gujarat 364.59 8. Haryana 69.95 4.77 9. Himachal Pradesh 10. Jammu & Kashmir 52.93 11. Jharkhand 212.31 12. Karnataka 577.46 13. Kerala 260.50 14. Madhya Pradesh 818.32 15. Maharashtra 1335.21 16. Manipur 14Q.43 17. Meghalaya 72.36 Mizoram 95.76 18. 19. Nagaland 59.58 20. Orissa 329.69 21. Punjab 55.69 22. Rajasthan 347.59 Sikkim 23. 17.55 24. Tamil Nadu 648.58 25. Tripura 104.26 26. Uttaranchal 76.49 27. Uttar Pradesh 1453.55 28. West Bengal 433.26

RAJYA SABHA

S. No.	Name of the States/UTs	Allocation
29.	A & N Islands	117.01
30.	Chandigarh	136.98
31.	D & N Haveli	14.63
32.	Daman & Diu	24.38
33.	Delhi	132.30
34.	Pondicherry	58.70
	TOTAL:	10074.00

Preparation of Third Master Plan

†2837. SHRI KAPIL SIBAL : SHRI RAJIV RANJAN SINGH 'LALAN':

Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

- (a) whether Government, while observing the guidelines issued for the third Master Plan for Delhi, have given the responsibility of preparing the draft for the Master Plan to an institution;
- (b) if so, the name of the said institution and the reasons behind the selection of the said institution for the said responsibility; and
 - (c) by when the said task is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION (SHRI PON RADHAKRISHNAN): (a) to (c) The Government has issued guidelines to DDA on 28-7-2003 for facilitating formulation of the Master Plan for Delhi 2021. According to the provisions of the Delhi Development Act, 1957, the responsibility for preparation of the Master Plan for Delhi vests with the Delhi Development Authority (DDA), and the DDA fulfils the same with the help of professionals and experts in various aspects of Urban Planning DDA has been advised to formulate the Draft Master Plan for Delhi 2021 at the earliest through a process of consultation.

[†] Original notice of the question was received in Hindi.